GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:630 ANSWERED ON:24.02.2011 CORPORATE SOCIAL RESPONSIBILITY Dutt Smt. Priya Sunil;Patel Shri Lalubhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has made it mandatory for every company to have a policy for corporate social responsibility;

(b) if so, the details thereof;

(c) the funds spent by the corporate sector for social responsibility during the last three years and the current year; and

(d) the steps taken by the Government to ensure the role of Corporate Sector in the field of social and economic development of the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) No Madam.

(c) No such information is maintained by the Ministry of Corporate Affairs.

(d) Government has issued "Corporate Social Responsibility Voluntary Guidelines 2009" for adoption by Companies voluntarily.